

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 119**

**C.P. (IB)/12(CH)2024**

**IN THE MATTER OF:**

**Regal Finance Company Private ...  
Limited**

**Appellant**

**Versus**

**The Registrar of Companies ...**

**Respondent**

**Under Section: 59, IBC 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Parties : None.**

**ORDER**

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 05.06.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**